

S.No.3

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
01-02-2024 AT 02:30 PM**

**IA (IBC) 868 & 1356/2023 in Company Petition IB/255/2021**  
u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

India Resurgence ARC Private Limited

...**Financial Creditor**

**VS**

Master Weaver Ethnics India Private Limited

...**Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. ASHISH VERMA, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**IA (IBC) 868 & 1356/2023**

As it being a special bench, orders not pronounced. **For orders on 14.03.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**